

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) During 1974-75, passenger fares were revised twice, with certain exceptions. The first revision took effect from 1-4-1974. The additional earnings on account of this revision was estimated at Rs. 41.16 crores.

The fares were again revised from 15-9-1974 to compensate for the drop in anticipated earnings, anticipated additional yield being Rs. 40.33 crores during the period from 15-9-1974 to 31-3-1975.

(b) No. A short-fall of Rs. 15 crores is anticipated in passenger earnings compared to the budget estimates.

Restoration of Trains suspended for want of coal or other reasons

2038. SHRI GAJADHAR MAJHI: Will the Minister of RAILWAYS be pleased to state.

(a) whether the train services which had been suspended on main or branch lines for want of coal or for any other reason have since been restored; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). With the improvement in the loco coal position on the Railways, the suspended services are being re-introduced progressively. During February, 1975, about 22 pairs of trains have been restored.

Cases pending in Supreme Court

2039. SHRI M. V. KRISHNAPPA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the year to which the cases pending in the Supreme Court of India as on the 31st December, 1974 relate?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.

R. GOKHALE): The year-wise pendency as on 31st December, 1974 is given below:

3,596	. 1974
2,523	. 1973
2,333	. 1972
1,679	1971
1,242	. 1970
899	. 1969
499	. 1968
16	. 1967

12,787

Sale of Second Grade Crude Oil by Assam Oil Company

2040. SHRI SAT PAL KAPUR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware that Assam Oil Company has been selling second grade lubricating oil as jute beating oil and thus depriving the Central and State Governments of huge amounts of excise duty, income tax and sales tax;

(b) whether this practice has adversely affected the sales of Indian Oil Corporation and Indo-Burma Oil Company; and

(c) the steps taken or proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) Enquiries made do not show any such instances.

(b) No, Sir.

(c) Does not arise.